

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

TRANSFER PETITION (CIVIL.) NO(s). 1168 OF 2008

TANU SHARMA Petitioner(s)

VERSUS

HEM BIHARI GAUR Respondent(s)

(With appln(s) for stay and office report)

Date: 27/07/2009 This Petition was called on for hearing today.

For Petitioner(s)
Ms.Anu Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioner to furnish the complete address of respondent
in three weeks, as last chance and to take steps for service of notice
on the respondent.

List again on 11.9.2009.

(M.K.GUPTA)
Registrar

hj